

**IN THE NATIONAL COMPANY LAW TRIBUNAL,**  
**NEW DELHI COURT III**

**Item No. 220**  
**87/252(ND)/2023**

**IN THE MATTER OF:**

AYS Facility Pvt Ltd.

**.....APPLICANT/PETITIONER**

**Vs**

ROC

**.....RESPONDENT**

**SECTION**

**U/s 252(3)**

**Order delivered on 15.05.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Binod Kumar Singh, Advocate.

For the Respondent :

**ORDER**

List the matter on **24.07.2023**.

Sd/-  
**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

Sd/-  
**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**